

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 271
ANSWERED ON 05.02.2024

RUSA FUNDING TO EDUCATIONAL INSTITUTIONS IN ERNAKULAM, KERALA

271. SHRI HIBI EDEN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Rashtriya Uchchatar Shiksha Abhiyan (RUSA) has provided funding to educational institutions in Ernakulam district, Kerala and if so, the details including the list, name of colleges, location, amount for the financial years 2019-20, 2020-21, 2021-22, 2022-23 and 2023-24;
- (b) whether the Government has any plans to increase the allocation of RUSA funding to educational institutions in Ernakulam district, Kerala, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has taken any steps to ensure that RUSA funding is being utilized effectively and efficiently by educational institutions in Ernakulam district, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)

- (a): The details of the funds released under Rashtriya Uchchatar Shiksha Abhiyan (RUSA) for the institutions approved in Ernakulam district of Kerala including the list, name of colleges, location, amount for the financial years 2019-20, 2020-21, 2021-22 and 2022-23 is given at https://www.education.gov.in/sites/upload_files/mhrd/files/upload_document/Ernakulam_Releases.pdf. No funds have been released to Kerala in 2023-24 as on date.
- (b): The government has recently approved the third phase of RUSA in the form of Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) with an outlay of Rs. 12926.10 crore for the period 2023-24 to 2025-26 to cater to needs of educationally unserved/underserved areas. Fund release under PM-USHA is dependent upon the submission of proposals by States/UTs subject to the guidelines of the scheme.
- (c): Since the scheme of RUSA is a Centrally Sponsored Scheme and the beneficiary institutions are State government or Government-aided institutions, state government is primarily responsible for the implementation of the scheme within the State. However, the Central Government also regularly monitors the implementation of the scheme through review meetings with the State Government.
